

Setting up of Industry in Bidar (Karnataka)

2883. SHRI NARSINGRAO SURYA-WANSHI: Will the Minister of INDUSTRY be pleased to state:

(a) whether Bidar district (Karnataka) is included in the list of No-Industry district; and

(b) if so, what steps have been taken by Government to set up industries in Bidar district?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI VIRBHADRA SINGH): (a) and (b). Yes, Sir, Information on various steps taken for industrialisation of Bidar District is given in the Statement laid on the Table of the House. [Placed in Library. See No. LT-6116/83].

Plan outlay for States for 1983-84

2884. SHRI KUNWAR RAM: Will the Minister of PLANNING be pleased to state the plan outlay for the different States for the year 1983-84 with special reference to the plan for welfare of Scheduled Castes and Scheduled Tribes?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN): A statement showing the outlays on the Annual Plan of the States for 1983-84 is laid on the Table of the House. The details would be indicated in the Annual Plan document which will be placed before Parliament as soon as possible after the presentation of the State Budgets.

Statement*Annual Plan 1983-84 Outlays*

| States | (Rs. cores) Agreed Outlay |
|------------------------|---------------------------------|
| 1 | 2 |
| Andhra Pradesh | 826.00 |
| Assam | 238.00* |
| Bihar | 681.00 |

| 1 | 2 |
|--------------------------|-----------|
| Gujarat | 900.00 |
| Haryana | 407.00 |
| Himachal Pradesh | 140.00 |
| Jammu & Kashmir | 185.00 |
| Karnataka | 575.00 |
| Kerala | 320.00 |
| Madhya Pradesh | 855.00 |
| Maharashtra | 1500.00 |
| Manipur | 52.30 |
| Meghalaya | 56.32 |
| Nagaland | 51.00 |
| Orissa | 345.00 |
| Punjab | 440.00 |
| Rajasthan | 401.00 |
| Sikkim | 30.50 |
| Tamil Nadu | 845.00 |
| Tripura | 58.00 |
| Uttar Pradesh | 1290.00** |
| West Bengal | 540.00 |
| Total States | 10736.62 |

* Yet to be decided.

** Rs. 1375 crores including Hill Areas outlay of Rs. 85 crores.

Increase in incidents of violence against weaker sections

2885. SHRI AJIT BAG: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have made any analysis of the increasing incidents of violence against the weaker sections of the society including Harijans, Muslims etc.;

(b) if so, the details of the analysis made:

(c) if not, the reasons for not making such an analysis; and

(d) whether Government propose to make such a study in the future, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) to (d). The factors responsible for such violence particularly against Scheduled Castes are Socio-economic in nature have been analysed in the Union Home Minister's D. O. letter No. III. 11011/4/80-NID(D) dated 10-3-80 a copy of which has already been laid on the Table of the Lok Sabha in reply to the Unstarred Question No. 1077 dated 19-3-80.

As regards crimes on Muslims, the Government feel that communal disharmony is not merely a law and order problem but is indicative of causes deeply rooted in cultural, social, economic and other factors. In this context, the Governments of Andhra Pradesh, Bihar, Maharashtra, Uttar Pradesh and Gujarat have been advised to constitute Working Groups for an indepth study of the communal problem in certain sensitive areas.

राजस्थान के जैसलमेर जिले में चुना पत्थर निक्षेप

2886. श्री वृद्धि चन्द्र जैन : क्या इस्पात और खानमंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राजस्थान के जैसलमेर जिले में अच्छे किस्म का चुना-पत्थर प्रचुर मात्रा में उपलब्ध है;

(ख) यदि हां, तो इस बारे में किन किन एंजिनियरों ने सर्वेक्षण किया है;

(ग) क्या सर्वेक्षण प्रतिवेदन की प्रति सभा पटल पर रखी जाएगी; और

(घ) उपरोक्त खनिज के उपयोग के लिए तैयार किए गए कार्यक्रम का व्यौरा क्या है?

इस्पात और खान मंत्रालय के राज्य मंत्री (श्री एन० के० पी० सात्वत) :
(क) जी हां ।

(ख) जैसलमेर जिले में चुना पत्थर के लिए खोज कार्य भारतीय भूवैज्ञानिक सर्वेक्षण और राजस्थान सरकार के खनन तथा भूतत्व विभाग द्वारा किया गया है ।

(ग) सर्वेक्षण हाल में ही पूरा हुआ है तथा रिपोर्ट तैयार की जा रही है। माननीय सदस्य यदि चाहेंगे तो रिपोर्ट का सारांश, उन्हें भेज दिया जाएगा ।

(घ) इन खनिज भण्डारों का उपयोग उनकी प्रौद्योगिक-आर्थिक उपादेयता पर निर्भर करेगा ।

Pension to freedom fighters of Maharashtra

2887. SHRI A. T. PATIL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether some cases for freedom fighters pension from District Raigad, Maharashtra State are pending with the Government of India if so, the particulars thereof;

(b) the reasons for delay in finalising these cases; and

(c) the time by which these are likely to be disposed of?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) to (c). Yes, Sir. 63 cases for grant of Samman Pension are awaiting finalisation from District Raigad of Maharashtra State for want of State verification/entitlement reports and/or necessary information/documents from the applicants. These cases would be finalised as soon as the same is received.